

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/27062/2024 BLAPL/9325/2024	BABUNA NATH @ NUTAN NATH VS STATE OF ODISHA	BHOJARAJ SETH VS	GURUDIJHATIA /105 /2023 ADDL.SESIONS JUDGE,ATHAGARH(C ST/0000006/2024
2	D-BLAPL/27210/2024 BLAPL/9326/2024	BHIMSEN BARIK @ RAJESH VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /180 /2024 J.M.F.C.,PURI(Puri) GR/0000529/2024
3	D-BLAPL/27608/2024 BLAPL/9327/2024	SUBHENDU DAS @ HAPPY DAS VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	SUKINDA /243 /2024 G.N CUM J.M.F.C., SUKINDA(Jajapur) CT/0000437/2024
4	D-BLAPL/27607/2024 BLAPL/9328/2024	BIJAYA KUMAR MANGARAJ VS STATE OF ODISHA(VIG.)	MANOJ BIHARI DAS VS	BHUBANESWAR VIGILANCE /18 /2024 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESW GR/0000023/2024
5	D-BLAPL/27547/2024 BLAPL/9329/2024	BIJU @ ANANTA BEHERA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	NIMAPADA /304 /2019 J.M.F.C.,NIMAPARA(Puri) GR/0000721/2019
6	D-BLAPL/27611/2024 BLAPL/9330/2024	PINKU SAHOO @ RATIKANTA SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C 2(A)CC/0000165/2024
7	D-BLAPL/27487/2024 BLAPL/9331/2024	TUTUN @ CHANDAN BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	Bamapada (Industrial Area) /97 /2024 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000440/2024
8	D-BLAPL/27614/2024 BLAPL/9332/2024	PITAMBAR NAYAK @ CHHUAPUA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	BHADRAK TOWN /486 /2024 SPL. JUDGE,BHADRAK(Bhadrak) Spl/0000031/2024
9	D-BLAPL/27659/2024 BLAPL/9333/2024	BABULA RANA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /462 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001482/2024
10	D-BLAPL/27483/2024 BLAPL/9334/2024	LINGARAJ SABAR VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PATTAPUR (DIGAPAHANDI) /331 /2021 3RD ADDL.SESION JUDGE CUM SPL.J Spl/0000048/2021
11	D-BLAPL/27459/2024 BLAPL/9335/2024	LOKNATH PRADHAN VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	HEMGIR /92 /2023 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000226/2023

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12	D-BLAPL/27490/2024 BLAPL/9336/2024	TUKUNA @ PINKU @ BISHNU CHARAN BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /237 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000061/2023
13	D-BLAPL/27472/2024 BLAPL/9337/2024	SUDIPTA SEN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	EOW,BHUBANESWAR /13 /2013 A.D.J.-SPL.JUDGE (CBI),BHUBANESWAR PMLA/0000148/2019
14	D-BLAPL/26219/2024 BLAPL/9338/2024	SOUMYA RANJAN PRADHAN VS STATE OF ODISHA	SURYA KANTA BAG VS	CYBER CRIME AND ECONOMIC OFFENSE S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir) GR/0001390/2024
15	D-BLAPL/27654/2024 BLAPL/9339/2024	SONU @ SANJIB JENA @ SANJEEB JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /252 /2024 S.D.J.M.,BALASORE(Baleshwar) CT/0000637/2024
16	D-BLAPL/27469/2024 BLAPL/9340/2024	KANHU @ JAGANNATH BADU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /475 /2022 J.M.F.C.,JALESWAR(Baleshwar) CT/0000534/2022
17	D-BLAPL/26899/2024 BLAPL/9341/2024	SHANKAR BAG VS STATE OF ODISHA	DURGA PRASAD PATNAIK VS	G.R.P.S. (BALANGIR) /20 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir) GR/0001466/2024
18	D-BLAPL/27663/2024 BLAPL/9342/2024	K.GOPAL KRUSHNA RAO @ K.GOPALAKRUSHNA RAO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /494 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE GR/0001604/2024
19	D-BLAPL/27679/2024 BLAPL/9343/2024	DIPU @ DEEPAK KHATEI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /489 /2024 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000484/2024
20	D-BLAPL/27738/2024 BLAPL/9344/2024	SANJAY BAGH VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	SPL.TASK FORCE /13 /2024 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000004/2024
21	D-BLAPL/27552/2024 BLAPL/9345/2024	RAHUL DIGAL VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	DARINGBADI /80 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000036/2024
22	D-BLAPL/27457/2024 BLAPL/9346/2024	BASANTA MAJHI @ TRINATH VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	HEMGIR /284 /2022 DISTRICT & SESSIONS JUDGE,SUNDERGARH ST/0000066/2023
23	D-BLAPL/27044/2024	SUBRAT SAHOO @ LALU	JUGALA KISHORE PANDA	GOPALPRASAD /212 /2024

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	BLAPL/9347/2024	VS STATE OF ODISHA	VS	J.M.F.C,TALCHER(Anugul) GR/0000775/2024
24	D-BLAPL/27434/2024 BLAPL/9348/2024	KAMALA KANTA PRADHAN @ SIPULA VS STATE OF ODISHA	BIPIN KUMAR CHOUDHURY VS	TANGI /176 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000133/2024
25	D-BLAPL/27402/2024 BLAPL/9349/2024	SANOJ SAHANI @ BABUA VS STATE OF ODISHA	DIPTIREKHA NANDA VS	JHARSUGUDA /344 /2023 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0001159/2023
26	D-BLAPL/26997/2024 BLAPL/9350/2024	KABULA @ DINABANDHU MALLIK VS STATE OF ODISHA	PRABIR KUMAR RAY VS	KOREI /86 /2024 AD-HOC ADJ (FTSC),JAJPUR(Jajapur) Spl/0000026/2024
27	D-BLAPL/26998/2024 BLAPL/9351/2024	BADAL GOUDA VS STATE OF ODISHA	MANOJ PATTNAIK VS	SURADA /88 /2023 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000033/2023
28	D-BLAPL/27352/2024 BLAPL/9352/2024	AMINA DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NAYAGARH SADAR /171 /2024 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000719/2024
29	D-BLAPL/27594/2024 BLAPL/9353/2024	RAJESH PATRA @ DHODA VS STATE OF ODISHA	BYOMOKESH SAHOO VS	MAHULPALI /88 /2024 A.D.J.,KUCHINDA(Sambalpur) ST/0000026/2024
30	D-BLAPL/27689/2024 BLAPL/9354/2024	SUJIT BARICK @ BARIK @ BABUA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AUL /517 /2024 J.M.F.C,AUL(Kendrapara) GR/0000799/2024
31	D-BLAPL/27517/2024 BLAPL/9355/2024	SK. SAFIK VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	JANKIA P.S. /281 /2024 J.M.F.C.,KHURDA(Khordha) GR/0000565/2024
32	D-BLAPL/27317/2024 BLAPL/9356/2024	KARTIKA BAGH @ PAPUDU VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /97 /2017 DISTRICT & SESIONS JUDGE,JEYPORE CT/0000098/2024
33	D-BLAPL/27338/2024 BLAPL/9357/2024	KALIA RANA @THESA KALIA @ BUDHIA VS STATE OF ODISHA	SRINIBAS PARIJA VS	R.UDAYAGIRI /109 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000074/2024
34	D-BLAPL/27231/2024 BLAPL/9358/2024	SOUBHAGYA GHADAI @ SOUBHAGYA GHADAI VS	SURYAKANTA DWIBEDI VS	/ /0 ADDL SESSIONS JUDGE CUM SPL JUDGE

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35	D-BLAPL/27321/2024 BLAPL/9359/2024	STATE OF ODISHA PRASANTA NAIK @ PRASHANT NAYAK VS STATE OF ODISHA	SARAT KUMAR JENA VS	2(A)CC/0000008/2023 TITILAGARH /289 /2024 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000048/2024
36	D-BLAPL/27189/2024 BLAPL/9360/2024	STATE OF ODISHA PIYA @ RAJESH MUNDA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	THELKOLOI PS /106 /2019 1ST ADDL SESSIONS JUDGE, SAMBALPUR ST/0000025/2022
37	D-BLAPL/27445/2024 BLAPL/9361/2024	STATE OF ODISHA T.SHYAM SUNDAR SUBUDHI VS STATE OF ODISHA	RAMACHANDRA PANIGRAHY VS	PURUSHOTTAMPUR /862 /2023 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),PURUSHOTTAMPUR GR/0000829/2023
38	D-BLAPL/27718/2024 BLAPL/9362/2024	STATE OF ODISHA RAJKUMAR MAJHI VS STATE OF ODISHA	JAGABANDHU SAHU VS	BUDEN /125 /2021 A.D.J.,PADAMPUR(Bargarh) CT/0000011/2023
39	D-BLAPL/27042/2024 BLAPL/9363/2024	STATE OF ODISHA BULU MADKAMI @ BULLU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KALIMELA /266 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000217/2023
40	D-BLAPL/26346/2024 BLAPL/9364/2024	STATE OF ODISHA AJIT DAKUA@AJI VS STATE OF ODISHA	DEBASIS MISHRA VS	KHURDA ROAD G.R.P.S. /94 /2024 DISTRICT & SESSIONS JUDGE,BHUBANESHWAR TR/0000441/2024
41	D-BLAPL/27729/2024 BLAPL/9365/2024	STATE OF ODISHA RAM MALAKAR VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	PIPLI /275 /2023 J.M.F.C.,PIPLI(Puri) GR/0000426/2023
42	D-BLAPL/27726/2024 BLAPL/9366/2024	STATE OF ODISHA RAM MALAKAR VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	PIPLI /231 /2023 J.M.F.C.,PIPLI(Puri) GR/0000364/2023
43	D-BLAPL/27715/2024 BLAPL/9367/2024	STATE OF ODISHA GAJANAN NAIK VS STATE OF ODISHA	BASANTA KUMAR DAS VS	DHANUPALI /68 /2023 A.D.J.,SAMBALPUR(Sambalpur) ST/0000200/2023
44	D-BLAPL/27518/2024 BLAPL/9368/2024	STATE OF ODISHA SK. AJIM VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	JANKIA P.S. /281 /2024 J.M.F.C.,KHURDA(Khordha) GR/0000565/2024
45	D-BLAPL/27717/2024 BLAPL/9369/2024	STATE OF ODISHA CHAGALA SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	N.T.P.C. /124 /2024 ADDL.SPL.JUDGE, TALCHER(Anugul) Spl/0000010/2024

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46	D-BLAPL/27733/2024 BLAPL/9370/2024	MANU JENA @ MANUA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	MANGALPUR /162 /2022 DIST.& SESSIONS JUDGE,JAJPUR(Jajapur) CT/0000017/2023
47	D-BLAPL/27711/2024 BLAPL/9371/2024	KALIA @ KALANDI @ BISWAJIT SETHI VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	RAJNAGAR /184 /2024 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000244/2024
48	D-BLAPL/27800/2024 BLAPL/9372/2024	S. DIBAN REDDY VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	DIGAPAHANDI /219 /2023 DISTRICT & SESSIONS JUDGE,BERHAMPUR ST/0000300/2023
49	D-BLAPL/27691/2024 BLAPL/9373/2024	NALINIKANTA MOHANTY VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	LALBAG /230 /2023 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000567/2023
50	D-BLAPL/27523/2024 BLAPL/9374/2024	BIMAL PADHAN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	HANDAPA /40 /2023 ADDL. SESSION JUDGE,ATHAMALIK(Athamalika) CT/0000046/2023
51	D-BLAPL/27705/2024 BLAPL/9375/2024	MUKHTAR ALLAM VS STATE OF ODISHA	KULDEEP MOHANTY VS	PLANTSITE /335 /2021 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000064/2022
52	D-BLAPL/27796/2024 BLAPL/9376/2024	SANTOSH @ MITHUN PATTNAIK VS STATE OF ODISHA	BISWARANJAN DALAI VS	SECTOR-3 /149 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0002220/2024
53	D-BLAPL/25128/2024 BLAPL/9377/2024	AJAY SUNA VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SAMBALPUR TOWN /118 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000044/2024
54	D-BLAPL/26888/2024 BLAPL/9378/2024	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /280 /2023 A.D.J.,BHUBANESWAR(Khordha) TR/0000392/2023
55	D-BLAPL/27565/2024 BLAPL/9379/2024	AJAY @ AJAYA KUMAR PATRA @ AJU VS STATE OF ODISHA	PRAHALLADA SAHU VS	BIKRAMPUR FCI /171 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Athamalika) GR/0001216/2024
56	D-CMAPL/34498/2024 CMAPL/297/2024	REENA PANIGRAHI VS ALOK KUMAR PANDA	ADV. VS	// (//
57	D-CMAPL/39457/2024	SUDHA MANJARI SINGH@BABY KAUR	SURYAKANTA DASH	//

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	CMAPL/298/2024	VS CHARANDEEP KAUR	VS	() //
58	D-CMP/36204/2024 CMP/1036/2024	PRASANTA KUMAR PRADHAN VS PANCHU PRADHAN	TRILOCHAN PANIGRAHI VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur RFA/0000056/2023
59	D-CMP/37613/2024 CMP/1037/2024	ALAKAMANI SAHOO VS KEDARNATH SAHOO	KANANBALA ROY CHOUDHURY VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur) CS/0000527/2023
60	D-CMP/34981/2024 CMP/1038/2024	MINAKUMARI NANDA@MEENA KUMARI NANDA VS BIJAYALAXMI MISHRA	TANMAY MISHRA VS	// CIVIL JUDGE (SD),BOLANGIR(Balangir) CS/0000091/2017
61	D-CMP/38368/2024 CMP/1039/2024	PRADEEP KUMAR SINGH VS ASHA SAMAL	SATYAJIT MUKHERJEE VS	// CIVIL JUDGE (SD),ANGUL(Anugul) CS/0000163/2008
62	D-CMP/38985/2024 CMP/1040/2024	BAISHNAB CHARAN SINGH VS PRATAP KUMAR RAY	PRAVAT RANJAN SUTAR VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendr CS/0000009/2019
63	D-CMP/38275/2024 CMP/1041/2024	SURESH CHANDRA SAHU VS SUSHANTA KUMAR MOHAPATRA	SANJIB KUMAR BHANJADEO VS	// J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),P IA/0000007/2024
64	D-CMP/38662/2024 CMP/1042/2024	KOMMANI ANEELAMMA @ PARAMMA VS ALYANA GAYATRI	ARUN KUMAR MISHRA VS	// CIVIL JUDGE (SD),PARALAKHEMUNDI CS/0000040/2022
65	D-CMP/39600/2024 CMP/1043/2024	HITEN MAHARANA VS RAJESH KUMAR MOHARANA	AJODHYA RANJAN DASH VS	// 3RD ADJ BHUBANESWAR(Khordha) Fao/0000184/2023
66	D-CONTC/36766/2024 CONTC/6771/2024	DUKHARATAN ROUT VS SASWATA MISHRA, I.A.S	ADV. VS	// () //
67	D-CONTC/36768/2024 CONTC/6772/2024	MAHENDRA KUMAR DAS VS SASWATA MISHRA, I.A.S	ADV. VS	// () //
68	D-CONTC/36772/2024 CONTC/6773/2024	SIBA SANKAR PRADHAN VS	ADV. VS	// ()

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69	D-CONTC/36774/2024 CONTC/6774/2024	SASWATA MISHRA, I.A.S CHAMARU PASAYAT VS	ADV. VS	// // 0
70	D-CONTC/36777/2024 CONTC/6775/2024	SASWATA MISHRA, I.A.S LILLY TETE VS	ADV. VS	// // 0
71	D-CONTC/36780/2024 CONTC/6776/2024	SASWATA MISHRA, I.A.S DUTI BARA VS	ADV. VS	// // 0
72	D-CONTC/36785/2024 CONTC/6777/2024	SASWATA MISHRA, I.A.S VIRGINIA DUNG DUNG VS	ADV. VS	// // 0
73	D-CONTC/36788/2024 CONTC/6778/2024	SASWATA MISHRA, I.A.S ASWINI KUMAR HOTA VS	ADV. VS	// // 0
74	D-CONTC/36795/2024 CONTC/6779/2024	SASWATA MISHRA, I.A.S SARADHAKAR MAJHI VS	ADV. VS	// // 0
75	D-CONTC/36799/2024 CONTC/6780/2024	SASWATA MISHRA, I.A.S ANASTASIA BARLA VS	ADV. VS	// // 0
76	D-CONTC/36801/2024 CONTC/6781/2024	SASWATA MISHRA, I.A.S NARENDRA KUMAR ROU TRAY VS	ADV. VS	// // 0
77	D-CONTC/38242/2024 CONTC/6782/2024	SASWATA MISHRA, I.A.S ROHINI NAIK VS	ADV. VS	// // 0
78	D-CONTC/38246/2024 CONTC/6783/2024	SASWATA MISHRA, IAS JENAMANI NAIK VS	ADV. VS	// // 0
79	D-CONTC/38251/2024 CONTC/6784/2024	SASWATA MISHRA, IAS URBASI DEI VS SASWATA MISHRA, IAS	ADV. VS	// // 0 //

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80	D-CONTC/38252/2024 CONTC/6785/2024	BIPIN BIHARI NAIK VS SASWATA MISHRA, IAS	ADV. VS	// 0 //
81	D-CONTC/38253/2024 CONTC/6786/2024	DAMAYANTI MEHER VS SASWATA MISHRA, IAS	ADV. VS	// 0 //
82	D-CONTC/38256/2024 CONTC/6787/2024	KRUSHNA CHANDRA PATEL VS SASWATA MISHRA, IAS	ADV. VS	// 0 //
83	D-CONTC/38257/2024 CONTC/6788/2024	JAYAKUMARI PATEL VS SASWATA MISHRA, IAS	ADV. VS	// 0 //
84	D-CONTC/38258/2024 CONTC/6789/2024	JAGANNATH NAIK VS SASWATA MISHRA, IAS	ADV. VS	// 0 //
85	D-CONTC/38260/2024 CONTC/6790/2024	BHUJAMATI PATEL VS SASWATA MISHRA, IAS	ADV. VS	// 0 //
86	D-CONTC/38262/2024 CONTC/6791/2024	RAMESH CHANDRA PATEL VS SASWATA MISHRA, IAS	ADV. VS	// 0 //
87	D-CONTC/38265/2024 CONTC/6792/2024	SAROJINI PATEL VS SASWATA MISHRA, IAS	ADV. VS	// 0 //
88	D-CONTC/38266/2024 CONTC/6793/2024	PREMANANDA RANA VS SASWATA MISHRA, IAS	ADV. VS	// 0 //
89	D-CONTC/38272/2024 CONTC/6794/2024	DUKHABANDHU TANTI VS SASWATA MISHRA, IAS	ADV. VS	// 0 //
90	D-CONTC/38273/2024 CONTC/6795/2024	MANGUL GOUDA VS SASWATA MISHRA, IAS	ADV. VS	// 0 //
91	D-CONTC/38274/2024	SUKANTI NAYAK	ADV.	//

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	CONTC/6796/2024	VS SASWATA MISHRA, IAS	VS	0 //
92	D-CONTC/38279/2024 CONTC/6797/2024	RAJENDRA SETH VS SASWATA MISHRA, IAS	ADV. VS	// 0 //
93	D-CONTC/38280/2024 CONTC/6798/2024	TARULATA NAIK VS SASWATA MISHRA, IAS	ADV. VS	// 0 //
94	D-CONTC/38281/2024 CONTC/6799/2024	SOURA KUMAR NAIK VS SASWATA MISHRA, IAS	ADV. VS	// 0 //
95	D-CONTC/38283/2024 CONTC/6800/2024	BIRANCHI NAIK VS SASWATA MISHRA, IAS	ADV. VS	// 0 //
96	D-CONTC/38825/2024 CONTC/6801/2024	ASHOK KUMAR PATTANAİK VS BISKESHAN DEHURY, OAS	ADV. VS	// 0 //
97	D-CONTC/34560/2024 CONTC/6802/2024	SUSHANT KUMAR BEHERA VS ASWATHY S, IAS	ADV. VS	// 0 //
98	D-CONTC/35399/2024 CONTC/6803/2024	BANAMALI SAHOO VS M.ASWATHY, IAS	PRAJIT KUMAR PRADHAN VS	// 0 //
99	D-CONTC/35431/2024 CONTC/6804/2024	BHOJARAJ SAHU VS SUSANTA KUMAR DASH, DIRECTOR SECONDARY EDUCATION	ADV. VS	// 0 //
100	D-CONTC/35438/2024 CONTC/6805/2024	KANHU CHARAN MAHANTA VS MANORANJAN MALLICK, DIRECTOR, SECONDARY EDU.	ADV. VS	// 0 //
101	D-CONTC/38159/2024 CONTC/6806/2024	MANAS RANJAN PUROHIT VS BIJAY KETAN UPADHAYA, IAS	ADV. VS	// 0 //
102	D-CONTC/38530/2024 CONTC/6807/2024	GAYATRI BEHERA VS	ADV. VS	// 0

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103	D-CONTC/38994/2024 CONTC/6808/2024	SUSHIL KUMAR LOHANI, I.A.S BIJAY KUMAR SATAPATHY VS SHALINI PANDIT, IAS	GYANA RANJAN SETHI VS	// // ()
104	D-CONTC/38998/2024 CONTC/6809/2024	NIHAR KANTA BISWAL VS BISHNUPADA SETHI, P.SECY.,S.T. AND S.C DEVELOPMENT	ADV. VS	// ()
105	D-CONTC/38999/2024 CONTC/6810/2024	KESHAB DASH VS BISHNUPADA SETHI, P.SECY.,S.T. AND S.C DEVELOPMENT DEPT.	ADV. VS	// ()
106	D-CONTC/39002/2024 CONTC/6811/2024	SOUBHAGYA CHANDRA LENKA VS BISHNUPADA SETHI, P.SECY.,S.T. AND S.C DEVELOPMENT	ADV. VS	// ()
107	D-CONTC/39068/2024 CONTC/6812/2024	RAJ KIRAN BHAISAL VS SK. BHAR,CENTRAL MINE PLANNING AND DESIGN INSTITUTE LTD.KHURDA	ADV VS	// ()
108	D-CONTC/39318/2024 CONTC/6813/2024	M/S. SHREE BUILDER VS VIR VIKRAM YADAV, COMMNR. CUM SECY. WORKS DEPT.	ADV VS	// ()
109	D-CONTC/39383/2024 CONTC/6814/2024	HIMANSHU SHEKHAR PARHI VS SHALINI PANDIT, I.A.S	ADV. VS	// ()
110	D-CONTC/39403/2024 CONTC/6815/2024	AJAY KUMAR HANSDAH VS SHALINI PANDIT, P.SECY., S AND ME DEPT.	ADV. VS	// ()
111	D-CONTC/31474/2024 CONTC/6816/2024	BNC POWER PROJECTS LTD. VS CHITRASEN DEHURIA, DY. COMMNR. CT AND GST, JHARSUGUDA	ADV. VS	// ()
112	D-CONTC/39505/2024 CONTC/6817/2024	SITA BARUA VS ASWATHY S., IAS	ADV. VS	// ()
113	D-CONTC/39525/2024 CONTC/6818/2024	SUREKHA SAMAL VS SHALINI PANDIT, IAS	ADV. VS	// ()

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114	D-CONTC/39534/2024 CONTC/6819/2024	SARMILA PRAHARAJ VS SALINI PANDIT, IAS	ADV. VS	// () //
115	D-CONTC/39597/2024 CONTC/6820/2024	SUSILA DAS VS SHALINI PANDIT, IAS	ADV. VS	// () //
116	D-CONTR/24745/2024 CONTR/31/2024	BHIMA @ BHIMASEN PRADHAN VS KASINATH HANSDA, IIC,NIHALPRASAD P.S,DHENKANAL	ADV VS	//0 () //
117	D-CRLA/26276/2024 CRLA/899/2024	ALOK PRAKASH ROUT VS STATE OF ORISSA	BIBUDHENDRA KUMAR RATH VS	CUTTACK VIGILANCE /35 /2006 SPL.JUDGE (VIG),CUTTACK(Cuttack) CRMC/000009/2015
118	D-CRLA/27196/2024 CRLA/900/2024	PINTU BEHERA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ANGUL TOWN /1088 /2019 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) Spl/000005/2020
119	D-CRLA/27542/2024 CRLA/901/2024	KRUTIBAS PRADHAN@KIRTI VS STATE OF ODISHA	SURESH KUMAR JENA VS	MANAMUNDA /4 /2024 A.D.J.,BOUDH(Baudh) Spl/000001/2024
120	D-CRLA/27681/2024 CRLA/902/2024	LALIT MOHAN BARAL VS STATE OF ODISHA	DEVASHIS PANDA VS	MAHANGA /5 /2021 A.D.J. SALIPUR(Cuttack) ST/000032/2021
121	D-CRLMC/26224/2024 CRLMC/3519/2024	HARI MANDAL @ HARI CHANDRA MANDAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAYAGADA /40 /2012 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000245/2012
122	D-CRLMC/26356/2024 CRLMC/3520/2024	SURENDRA NAG VS STATE OF ODISHA	P.V.S NANAJI ACHARY VS	// ADDL.SESSIONS JUDGE CUM SPECIAL TR/000014/2018
123	D-CRLMC/26410/2024 CRLMC/3521/2024	MAHENDRA BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAYAGADA /26 /2012 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000181/2012
124	D-CRLMC/26413/2024 CRLMC/3522/2024	MAHENDRA BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAYAGADA /45 /2012 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000254/2012
125	D-CRLMC/26664/2024	UMESH KURREY	ALOK KUMAR MOHAPATRA	TUREIKELA /234 /2022

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	CRLMC/3523/2024	VS STATE OF ODISHA	VS	ADDL.SESIONS JUDGE,KANTABANJI
126	D-CRLMC/26947/2024 CRLMC/3524/2024	SNEHALATA PRADHAN VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	Spl/000005/2023 TOMANDO /38 /2023 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000102/2023
127	D-CRLMC/27083/2024 CRLMC/3525/2024	TUKUNA @ PRABIN KUMAR DAS VS STATE OF ODISHA	GURU PRASAD BEHERA VS	BALASORE TOWN /123 /2003 S.D.J.M.,BALASORE(Baleshwar) CT/0000557/2003
128	D-CRLMC/27386/2024 CRLMC/3526/2024	KALPANA GUPTA@SAHU VS STATE OF ODISHA	AMRITA MISHRA VS	JHARSUGUDA /607 /2020 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0002200/2020
129	D-CRLMC/27442/2024 CRLMC/3527/2024	MAMATA SAHOO VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	SALIPUR /54 /2023 AD-HOC ADJ (FTSC-II), CUTTACK(Cutta Spl/0000030/2023
130	D-CRLMC/27544/2024 CRLMC/3528/2024	HARADHAN SAHU VS KETAKI GHIBELA	SHISHIR KUMAR SAMAL VS	/ /0 S.D.J.M.,BARGARH(Bargarh) ICC/0000034/2023
131	D-CRLMC/27474/2024 CRLMC/3529/2024	PURNA CHANDRA MOHANTY VS STATE OF ODISHA	JAYDEEP PAL VS	MANGALA BAG /56 /2016 J.M.F.C,CUTTACK(Cuttack) GR/0000409/2016
132	D-CRLMC/24441/2024 CRLMC/3530/2024	SANDEEP PRABODH KEREKETTA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NALCO /131 /2020 A.D.J.,ANGUL(Angul) CT/0000002/2021
133	D-CRLMC/27559/2024 CRLMC/3531/2024	TIKINA BHOL VS STATE OF ODISHA	SRINIBAS PARIJA VS	PIPLI /9 /2023 J.M.F.C.,PIPLI(Puri) GR/0000017/2023
134	D-CRLMC/26822/2024 CRLMC/3532/2024	BAIKUNTHA CHARAN JENA VS STATE OF ODISHA	SURAJ MOHANTY VS	BORIGUMMA /100 /2021 JMFC, BORIGUMMA(Koraput) GR/0000190/2021
135	D-CRLMC/26887/2024 CRLMC/3533/2024	GAGAN KUMAR PADHY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KABISURYANAGAR /125 /2021 ADJ,KODALA(Ganjam) ST/0000129/2024
136	D-CRLMC/26920/2024 CRLMC/3534/2024	LINGARAJ MAHAKUD VS	SOUMYA RANJAN PANDA VS	Bamapada (Industrial Area) /20 /2024 J.M.F.C.(CITY),BALASORE(Baleshwar)

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137	D-CRLMC/27359/2024 CRLMC/3535/2024	STATE OF ODISHA EJAJUL MALLIK VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	CT/0000070/2024 TELKOI /162 /2024 J.M.F.C.,TELKOI(Kendujhar) CMC/0000022/2024
138	D-CRLMC/27395/2024 CRLMC/3536/2024	PRAKASH CHANDRA SINHA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BODEN /49 /2009 JMFC, BODEN(Nuapada) GR/0000285/2009
139	D-CRLMC/27810/2024 CRLMC/3537/2024	MD.SABIR KHAN VS STATE OF ODISHA	BIPLAB P.B.BAHALI VS	KEONJHAR TOWN /158 /2023 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(JD) GR/0000410/2023
140	D-CRLMC/25576/2024 CRLMC/3538/2024	PADMA CHARAN MOHANTY VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	/ /0 S.D.J.M.,BHUBANESWAR(Khordha) ICC/0005009/2021
141	D-CRLMC/26640/2024 CRLMC/3539/2024	TUMBANATH PANDA VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	KABISURYANAGAR /85 /2024 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000083/2024
142	D-CRLMC/27122/2024 CRLMC/3540/2024	JHADESWAR BARIK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /237 /2019 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000162/2019
143	D-CRLMC/27294/2024 CRLMC/3541/2024	INDRAMANI SAHOO VS STATE OF ODISHA	HEMENTA KUMAR TRIPATHY VS	NARASINGHPUR /124 /2021 J.M.F.C.,NARASINGHPUR(Cuttack) ICC/0000059/2021
144	D-CRLMC/27187/2024 CRLMC/3542/2024	SUDARSAN JENA VS STATE OF ODISHA	PRADOSH KUMAR DAS VS	HINDOL /18 /2014 PRESIDING OFFICER,DESIGNATED COURT CT/0000013/2021
145	D-CRLMC/27318/2024 CRLMC/3543/2024	SRIKANTA BEHERA@SUKANTA VS STATE OF ODISHA	SANJIT MISHRA VS	DELANGA /7 /2023 J.M.F.C.,PIPILI(Puri) GR/0000011/2023
146	D-CRLMC/27471/2024 CRLMC/3544/2024	BIRAJ MOHAN MOHANTY VS STATE OF ODISHA(VIG.)	UMA CHARAN MISHRA VS	BALASORE VIGILANCE /15 /2020 SPL.JUDGE (VIG),BALASORE(Baleshwar) GR/0000009/2020
147	D-CRLMC/27331/2024 CRLMC/3545/2024	GYANABRATA SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	DHENKANAL SADAR /500 /2024 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000028/2024

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148	D-CRLMC/27480/2024 CRLMC/3546/2024	SIBANEE MOHANTY VS STATE OF ODISHA(VIG.)	UMA CHARAN MISHRA VS	BALASORE VIGILANCE /15 /2020 SPL.JUDGE (VIG),BALASORE(Baleshwar) GR/0000009/2020
149	D-CRLMC/27463/2024 CRLMC/3547/2024	RABINDRA KANHAR VS STATE OF ODISHA	SATYA SHIVA DASH VS	BOUDH /52 /2019 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000038/2019
150	D-CRLMC/27076/2024 CRLMC/3548/2024	URBASHI DASH VS STATE OF ODISHA	VIVEKANANDA JENA VS	BHADRAK RURAL /282 /2013 S.D.J.M.,BHADRAK(Bhadrak) ICC/0000325/2014
151	D-CRLMC/27668/2024 CRLMC/3549/2024	RUDREKA SARAF VS STATE OF ODISHA	MANOJ KUMAR PATI VS	MURIBAHAL /70 /2022 ADDL.SESIONS JUDGE,KANTABANJI SC/0000027/2022
152	D-CRLMP/27365/2024 CRLMP/1284/2024	PRAVAKAR SAHOO VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	/ /0 (//
153	D-CRLMP/27126/2024 CRLMP/1285/2024	BABUL MALLIK VS STATE OF ODISHA	SARBESWAR SAHOO VS	// J.M.F.C.,RANPUR(Nayagarh) ICC/0000024/2023
154	D-CRLMP/25411/2024 CRLMP/1286/2024	SANJUKTA MAHAL VS STATE OF ODISHA	SASMITA SETHI VS	KABISURYANAGAR /448 /2024 (//
155	D-CRLMP/27557/2024 CRLMP/1287/2024	SASMITA BHOI VS STATE OF ODISHA	BISWABHUSAN DAS VS	ERASAMA /325 /2024 (//
156	D-CRLMP/26352/2024 CRLMP/1288/2024	SHAKTIDHAR KUNDU VS STATE OF ODISHA	PRATIK DASH VS	BHOGRAI /403 /2023 (//
157	D-CRLMP/24844/2024 CRLMP/1289/2024	M/S SANJIB KUMAR SATAPATHY VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	/ /0 (//
158	D-CRLREV/24055/2024 CRLREV/493/2024	DALENDRA KUMAR BHUYAN VS STATE OF ODISHA	DR. SUSANT KUMAR KANUNGO VS	SAMBALPUR VIGILANCE /7 /2011 SPL.JUDGE (VIG), SUNDERGARH(Sunda CT/0000047/2013
159	D-CRLREV/26511/2024	PRASANT KUMAR DAS	PRADIPTA BEURA	/ /0

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	CRLREV/494/2024	VS STATE OF ODISHA	VS	J.M.F.C.,CUTTACK(RURAL)(Cuttack) CRMC/0000039/2024
160	D-CRLREV/27666/2024 CRLREV/495/2024	G.NAGESWAR RAO VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	JEYPORE TOWN /367 /2020 C.J.M.,JEYPORE(Koraput) GR/0000982/2020
161	D-CRP/38645/2024 CRP/33/2024	BIDYADHAR SAHU VS BASUDEV SAHU	BIBHU PRASAD DAS VS	// CIVIL JUDGE(J.D.),BETNOTI(Mayurbhanj) CS/0000024/2023
162	D-CRP/38981/2024 CRP/34/2024	BIJAYA KUMAR DAS VS HEMANTA KUMAR DAS	AMIYA KUMAR MOHANTY VS	// ()
163	D-FAO/33110/2024 FAO/434/2024	STATE OF ODISHA VS RUIBARI MURMU	ISHWAR MOHANTY, A.S.C. VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000028/2019
164	D-FAO/39414/2024 FAO/435/2024	DIPAK@DEEPAK LAKRA VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000151/2019
165	D-MATA/39363/2024 MATA/337/2024	SUMIT PATRA VS RASMITA PATRA@PATSAHANI	TRILCHAN PANIGRAHI VS	// JUDGE FAMILY COURT,PURI(Puri) CMA/0000003/2022
166	D-RPFAM/38778/2024 RPFAM/259/2024	BISHNU BISOYI VS SAROJINI SWAIN@BISOYI	RAJIB LOCHAN PATTNAIK VS	// JUDGE, FAMILY COURT, NABARANGPUR Cp/0000038/2022
167	D-RPFAM/39499/2024 RPFAM/260/2024	SAMIR PRASAD DAS VS JAGYASENI TRIPATHY	MIHIR SEKHAR SAHOO VS	// JUDGE FAMILY COURT,GANJAM(Ganja Cp/0000079/2024
168	D-RSA/39577/2024 RSA/328/2024	SARMISTHA DHAL VS UPENDRA MAHARANA	AJODHYA RANJAN DASH VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur RFA/0000066/2023
169	D-RSA/35253/2024 RSA/329/2024	DALIRANI BEHERA VS SABITRI UPADHAYA	SUKANTA KUMAR NAYAK VS	// A.D.J.,KENDRAPARA(Kendrapara) RFA/0000038/2017
170	D-RVWPET/31426/2024 RVWPET/210/2024	BHARAT KISHORE PANDA VS	ADV VS	// ()

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171	D-RVWPET/32811/2024 RVWPET/211/2024	BIJAYA SAMAL SACHIDANANDA PATRA VS INDUMATI PATRA	SUBHENDU KAR VS	// // ()
172	D-RVWPET/35147/2024 RVWPET/212/2024	SURENDRA KUMAR SAHOO VS TRANSPORT CORPORATION OF INDIA LTD(T.C.I) JAGATPUR	DWARIKA PRASAD MOHANTY VS	// ()
173	D-RVWPET/36583/2024 RVWPET/213/2024	DURGESH NANDINI DASH VS RENUKA MANJARI DAS	ADV. VS	// ()
174	D-RVWPET/37132/2024 RVWPET/214/2024	SANTOSH KUMAR SENAPATI VS DRAUPADI PRADHAN	ADV. VS	// ()
175	D-TRP(C)/39347/2024 TRP(C)/280/2024	ROJALIN DAS VS SANATANA MALLICK	MANAS KUMAR CHAND VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000217/2024
176	D-TRP(C)/39588/2024 TRP(C)/281/2024	SIDHARTH GAUTAM VS NEHA PUROHIT	PRAVAT KUMAR MOHANTY VS	// JUDGE, FAMILY COURT, JHARSGUDA(G) CP/0000089/2024
177	D-TRP(C)/39377/2024 TRP(C)/282/2024	SAGUFTA PARWEEN VS AMIR KHAN	MURALIDHAR PANDA VS	// JUDGE FAMILY COURT, BHAWANIPAT CP/0000025/2024
178	D-TRPCRL/26817/2024 TRPCRL/83/2024	SARITA KUMARI PANDA@RATH VS SAROJ KUMAR RATHA	SHIB SHANKAR MOHANTY VS	MAHILA (BERHAMPUR) /25 /2020 S.D.J.M.,BERHAMPUR(Ganjam) MISCA/0000238/2022
179	D-WA/37553/2024 WA/2489/2024	STATE OF ODISHA VS PRAVAKAR MOHANTY	M.K.BALABANTARAY, A.G.A. VS	// ()
180	D-WA/37950/2024 WA/2490/2024	STATE OF ODISHA VS BHOLANATH SETHI	HARI KRUSHNA PANIGRAHI, A.S.C. VS	// ()
181	D-WA/32672/2024 WA/2491/2024	STATE OF ODISHA VS AKSHAYA KUMAR SWAIN	BIPLAB MOHANTY,A.G.A VS	// ()

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182	D-WA/37949/2024 WA/2492/2024	STATE OF ODISHA VS TAPAN NAIK	PURNA CHANDRA DAS, A.S.C. VS	// 0 //
183	D-WA/37488/2024 WA/2493/2024	STATE OF ODISHA VS ANIL KUMAR PATRA	AMIYA KUMAR MISHRA, A.G.A. VS	// 0 //
184	D-WA/37656/2024 WA/2494/2024	STATE OF ODISHA VS DEBENDRA KUMAR CHOUDHURY	AMIYA KUMAR MISHRA, A.G.A. VS	// 0 //
185	D-WA/38054/2024 WA/2495/2024	STATE OF ODISHA VS LOKANATH BEHERA	ABHAYA KUMAR SHARMA, A.G.A. VS	// 0 //
186	D-WA/39034/2024 WA/2496/2024	DR.VIVEK RAI VS UNION OF INDIA	SAIBRATA RATH VS	// 0 //
187	D-WA/39367/2024 WA/2497/2024	STATE OF ODISHA VS MUNI SETH	SANGRAM JENA, A.G.A. VS	// 0 //
188	D-WA/39368/2024 WA/2498/2024	STATE OF ODISHA VS DEBENDRA KUMAR PRADHAN	BIPLAB MOHANTY, A.G.A. VS	// 0 //
189	D-WA/34205/2024 WA/2499/2024	TRANS UNION CIBIL LTD., MUMBAI VS RASHMITA MISHRA	BAIBASWATA PANIGRAHI VS	// 0 //
190	D-WA/36363/2024 WA/2500/2024	AMIT KUMAR TRIPATHY VS CHAIRMAN, ODISHA GRAMYA BANK, BBSR	RAMANATH ACHARYA VS	// 0 //
191	D-WA/39405/2024 WA/2501/2024	STATE OF ODISHA VS SOUDAMINI PUJAHARI	SANGRAM JENA, A.G.A. VS	// 0 //
192	D-WA/39406/2024 WA/2502/2024	STATE OF ODISHA VS SAROJINI HANSDAH	BIPLAB MOHANTY, A.G.A. VS	// 0 //
193	D-WA/39451/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	//

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	WA/2503/2024	VS	VS	0
194	D-WP(C)/39517/2024	DR DHARASHREE MOHANTY	KUNAL KUMAR SWAIN	//
	WP(C)/23066/2024	PARISMITA PARIDA	VS	0
		VS		//
195	D-WP(C)/38897/2024	STATE OF ODISHA	ARUPANANDA GOSWAMY	//
	WP(C)/23067/2024	CHANDAN PATRA	VS	0
		VS		//
196	D-WP(C)/38487/2024	THE PRINCIPAL SECY TO GOVT., FINANCE DEPT., BBSR	BRAJA MOHAN SARANGI	//
	WP(C)/23068/2024	SWAPNESWAR SAHOO	VS	0
		VS		//
197	D-WP(C)/38493/2024	STATE OF ODISHA	KUNAL KUMAR SWAIN	//
	WP(C)/23069/2024	BINDU RAJ	VS	0
		VS		//
198	D-WP(C)/39179/2024	STATE OF ODISHA	KSHIROD KUMAR SAHOO	//
	WP(C)/23070/2024	M/S.DURYODHAN SWAIN	VS	0
		VS		//
199	D-WP(C)/39180/2024	COMMISSIONER OF COMMERCIAL TAXES AND GST,ODISHA	KSHIROD KUMAR SAHOO	//
	WP(C)/23071/2024	M/S. DURYODHAN SWAIN	VS	0
		VS		//
200	D-WP(C)/38499/2024	COMMISSIONER OF COMMERCIAL TAXES AND GST,ODISHA	BAMADEV BARAL	//
	WP(C)/23072/2024	NABAKISHORE SAHOO	VS	0
		VS		//
201	D-WP(C)/39296/2024	STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO	//
	WP(C)/23073/2024	KUNJA BIHARI PATEL	VS	0
		VS		//
202	D-WP(C)/39609/2024	STATE OF ODISHA	SITANSU MOHAN SINGH	//
	WP(C)/23074/2024	MAHAMMAD NASIRUDDIN	VS	0
		VS		//
203	D-WP(C)/38636/2024	STATE OF ODISHA	SAROJ KUMAR PADHY	//
	WP(C)/23075/2024	SUKADEV PADHAN	VS	0
		VS		//
204	D-WP(C)/38977/2024	STATE OF ODISHA	SAILABALA JENA	//
	WP(C)/23076/2024	M.V.V SATYANARAYAN	VS	0
		VS		//

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205	D-WP(C)/38649/2024 WP(C)/23077/2024	UNION OF INDIA NAGENDRA SINGH VS DEPUTY COMNR, CGST AND CE, ROURKELA	UPASANA BAL VS	// // ()
206	D-WP(C)/39113/2024 WP(C)/23078/2024	GENERAL MANAGER , IB VALLEY AREA, MCL,,JHARSHUGUDA VS JANMEJAY DIXIT	RAKESH SHARMA VS	// ()
207	D-WP(C)/38681/2024 WP(C)/23079/2024	ABHIMANYU MAHANTA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// ()
208	D-WP(C)/39310/2024 WP(C)/23080/2024	M/S. RAMAKANTA SWAIN, JAGATSINGHPUR VS ADDITIONAL CT AND GST OFFICER, JAGATSINGHPUR	ITISHREE TRIPATHY VS	// ()
209	D-WP(C)/38469/2024 WP(C)/23081/2024	SASHIDEVI SWAIN VS THE ADDL. COMNR OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// ()
210	D-WP(C)/39313/2024 WP(C)/23082/2024	M/S. B C SAHU ASSOCIATES, GANJAM VS JOINT COMMISSIONER OF STATE TAX (APPEAL), CT AND GST, GANJAM	ITISHREE TRIPATHY VS	// ()
211	D-WP(C)/38734/2024 WP(C)/23083/2024	M/S. EPARIS JEWELLERS, CUTTACK VS COMNR OF GST AND CENTRAL EXCISE, BBSR	RAJESH KUMAR SAHOO VS	// ()
212	D-WP(C)/39268/2024 WP(C)/23084/2024	KHULANA PATRA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// ()
213	D-WP(C)/39388/2024 WP(C)/23085/2024	RAJEEB SAHOO VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD	BRAJA KISHORE SAHOO VS	// ()
214	D-WP(C)/39593/2024 WP(C)/23086/2024	RABINDRA JENA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// ()
215	D-WP(C)/39300/2024 WP(C)/23087/2024	BASANTA PADHAN @ PRADHAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// ()

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216	D-WP(C)/39595/2024 WP(C)/23088/2024	SK ISLAM ALLI VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
217	D-WP(C)/38737/2024 WP(C)/23089/2024	NEELACHAKRA CASHEWNUT CO OP, PURI VS THE COMNR OF GST AND CENTRAL EXCISE, BBSR	RAJESH KUMAR SAHOO VS	// 0 //
218	D-WP(C)/39341/2024 WP(C)/23090/2024	DAYANIDHI DAS VS THE DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO.LTD. BALESWAR	JANAKI KANTA MAHAPATRA VS	// 0 //
219	D-WP(C)/39373/2024 WP(C)/23091/2024	BRANCH MANAGER, ANDHRA BANK,BARGARH VS BALKRUSHNA MISHRA	BHASKAR CHANDRA PANDA VS	// 0 //
220	D-WP(C)/38712/2024 WP(C)/23092/2024	NILAMANI MISHRA VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
221	D-WP(C)/38747/2024 WP(C)/23093/2024	SURESH CHANDRA PADHI VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
222	D-WP(C)/36998/2024 WP(C)/23094/2024	JAMUNA HEMBRUM VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
223	D-WP(C)/39685/2024 WP(C)/23095/2024	KUNJALATA SATAPATHY VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
224	D-WP(C)/38899/2024 WP(C)/23096/2024	AKRURA SAHU VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
225	D-WP(C)/37003/2024 WP(C)/23097/2024	AJAYA KUMAR ROUSTRAY VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
226	D-WP(C)/38887/2024 WP(C)/23098/2024	JAGADISH DHARA VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
227	D-WP(C)/39458/2024	KEDARNATH BEHERA	JANMEJAYA KATIKIA	//

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	WP(C)/23099/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/34538/2024 WP(C)/23100/2024	NIRAKAR PARIDA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
229	D-WP(C)/39209/2024 WP(C)/23101/2024	GURU KRUSHNA PRASAD VS ADDITIONAL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
230	D-WP(C)/39372/2024 WP(C)/23102/2024	PURNA CHANDRA MAJHI VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
231	D-WP(C)/35422/2024 WP(C)/23103/2024	SANKAR JENA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
232	D-WP(C)/33384/2024 WP(C)/23104/2024	ANADI BEHERA VS COLLECTOR AND DISTRICT MAGISTRATE, KENDRAPARA	AMITAV DAS VS	// 0 //
233	D-WP(C)/35289/2024 WP(C)/23105/2024	PURNA CHANDRA MOHAPATRA VS MANAGING DIRECTOR OF WESCO, BURLA	TRILOCHAN PANIGRAHI VS	// 0 //
234	D-WP(C)/37239/2024 WP(C)/23106/2024	MASTER SARADA SAGAR MOHANTY VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
235	D-WP(C)/39370/2024 WP(C)/23107/2024	KHAGAPATI NAIK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
236	D-WP(C)/36907/2024 WP(C)/23108/2024	JAYANTILAL SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
237	D-WP(C)/38212/2024 WP(C)/23109/2024	BABU MALIKA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
238	D-WP(C)/38913/2024 WP(C)/23110/2024	GIRIJA SANKAR MOHAPATRA VS	PRAVAT KUMAR NAYAK VS	// 0

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239	D-WP(C)/37651/2024 WP(C)/23111/2024	STATE OF ODISHA BIBHUTI BHUSAN RATH VS	DHANESWAR BEHERA VS	// // 0
240	D-WP(C)/39371/2024 WP(C)/23112/2024	STATE OF ODISHA PRASANTA BESHRA VS	SRINIVAS MOHANTY VS	// // 0
241	D-WP(C)/38161/2024 WP(C)/23113/2024	STATE OF ODISHA PRAFULLA KUMAR PANDE VS	SIDHESWAR MALLIK VS	// // 0
242	D-WP(C)/38259/2024 WP(C)/23114/2024	STATE OF ODISHA KAILASH CHANDRA MAHAPATRA VS	RABI NARAYAN BEHERA VS	// // 0
243	D-WP(C)/38950/2024 WP(C)/23115/2024	STATE OF ODISHA SOUMYA RANJAN SAHU VS	SUBHANKAR ROUT VS	// // 0
244	D-WP(C)/38513/2024 WP(C)/23116/2024	STATE OF ODISHA ANANDIKA MOHANTY VS	PRASANTA KUMAR SATAPATHY VS	// // 0
245	D-WP(C)/38375/2024 WP(C)/23117/2024	STATE OF ODISHA KRUSHNA CHANDRA ROUT VS	BISWABIHARI MOHANTY VS	// // 0
246	D-WP(C)/37348/2024 WP(C)/23118/2024	STATE OF ODISHA MANAGING DIRECTOR CUM VICE PRESIDENT M/S WINNER SECURITY SERVICE PVT.LTD VS	SUDIP KUMAR MOHANTY VS	// // 0
247	D-WP(C)/38309/2024 WP(C)/23119/2024	DHOBEI SAHOO SUNANDA KAR @ RATH VS	MAHESWAR MOHANTY VS	// // 0
248	D-WP(C)/39245/2024 WP(C)/23120/2024	SUDIP RATH M/S. S.K.MOHAPATRA, CUTTACK VS	LALATENDU SAMANTARAY VS	// // 0
249	D-WP(C)/38522/2024 WP(C)/23121/2024	UNION OF INDIA DIDIRAM MAJHI VS	AKSHAYA KUMAR SAHOO VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/36352/2024 WP(C)/23122/2024	SUM DRISHTI EDUCATION SOCIETY, NEW DELHI VS ODISHA RURAL DEVELOPMENT AND MARKETING SOCIETY (GOVT. OF ORISSA), BBSR	SAPAN KUMAR LENKA VS	// 0 //
251	D-WP(C)/38317/2024 WP(C)/23123/2024	RAMA CHANDRA RAY VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
252	D-WP(C)/39198/2024 WP(C)/23124/2024	SUREN PATRNAIK VS ADDITIONAL COMMISSIONER OF SURVEY, SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
253	D-WP(C)/38297/2024 WP(C)/23125/2024	SUMAN MUNDA VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
254	D-WP(C)/39646/2024 WP(C)/23126/2024	BISWARANJAN PARIDA VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
255	D-WP(C)/38523/2024 WP(C)/23127/2024	BANSHIDHAR KHILAR VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
256	D-WP(C)/39720/2024 WP(C)/23128/2024	GANESH PRADHAN VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// 0 //
257	D-WP(C)/39301/2024 WP(C)/23129/2024	M/S. TARUNA DEHURY, BBSR VS ADDITIONAL STATE TAX OFFICER, CT AND GST, BBSR	ITISHREE TRIPATHY VS	// 0 //
258	D-WP(C)/38343/2024 WP(C)/23130/2024	PANCHABATI BHOI VS STATE OF ORISSA	ANUGRAHA NARAYAN SAMANTRAY VS	// 0 //
259	D-WP(C)/38946/2024 WP(C)/23131/2024	SASALANCHHAN ACHARYA VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
260	D-WP(C)/39305/2024 WP(C)/23132/2024	M/S. SUNIL KUMAR MOHANTY, BBSR VS STATE TAX OFFICER, BBSR	ITISHREE TRIPATHY VS	// 0 //
261	D-WP(C)/37075/2024	SECY., ODISHA WOMENS HOUSING DEVELOPMENT SOCIETY LTD., KHORDHA	SHRADHANJALI SAHOO	//

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	WP(C)/23133/2024	VS SUSHAMA MANJARI SINGH	VS	0 //
262	D-WP(C)/39321/2024 WP(C)/23134/2024	PREMNATH SAHU VS THE CHAIRMAN, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	ITISHREE TRIPATHY VS	// 0 //
263	D-WP(C)/38409/2024 WP(C)/23135/2024	GOURANGA CHANDRA BEHERA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
264	D-WP(C)/38345/2024 WP(C)/23136/2024	KALANDI SAHOO VS MANAGER HR, NTPC, ANGUL	MANAS RANJAN PRADHAN VS	// 0 //
265	D-WP(C)/39382/2024 WP(C)/23137/2024	M/S. LILA ENTERPRISES, BHUBANESWAR VS JOINT COMNR OF STATE TAX (APPEAL), CT AND GST, BBSR RANGE, BBSR	ITISHREE TRIPATHY VS	// 0 //
266	D-WP(C)/39234/2024 WP(C)/23138/2024	JAGDISH PRASAD SAMANTRAY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
267	D-WP(C)/37988/2024 WP(C)/23139/2024	BAULI MATH, PURI VS STATE OF ODISHA	MANAS MOHAPATRA VS	// 0 //
268	D-WP(C)/38941/2024 WP(C)/23140/2024	LIVE IT UP BAR AND RESTAURANT -ON SHOP VS STATE OF ODISHA	SARAT KUMAR GANJENDRA VS	// 0 //
269	D-WP(C)/38458/2024 WP(C)/23141/2024	SRIKANTA KUMAR NANDA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
270	D-WP(C)/39058/2024 WP(C)/23142/2024	AMARDEEP AGARWAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
271	D-WP(C)/38187/2024 WP(C)/23143/2024	USHABAI PATEL VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
272	D-WP(C)/39274/2024 WP(C)/23144/2024	PURNA CHANDRA SAHOO VS	BASUDEV BARIK VS	// 0

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273	D-WP(C)/39270/2024 WP(C)/23145/2024	THE NATIONAL HIGHWAY AUTHORITY OF INDIA, NEW DELHI HARAPRASAD BISOYI VS REGISTRAR, COOPERATIVE SOCIETIES, ODISHA	Baidhar Sahoo VS	// // ()
274	D-WP(C)/38921/2024 WP(C)/23146/2024	BIPULATA BARIK VS STATE OF ODISHA	JITENDRA KUMAR CHHOTARAY VS	// () //
275	D-WP(C)/39233/2024 WP(C)/23147/2024	AMAR KUMAR SAHU VS STATE OF ODISHA	HARIPAD MOHANTY VS	// () //
276	D-WP(C)/38935/2024 WP(C)/23148/2024	RASA BIHARI PANIGRAHI VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// () //
277	D-WP(C)/39345/2024 WP(C)/23149/2024	NIRANJAN PALEI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// () //
278	D-WP(C)/39208/2024 WP(C)/23150/2024	VARSHA SUNDARKA VS COMMNR. OF CT AND GST, CUTTACK	SMRUTIREKHA DASH VS	// () //
279	D-WP(C)/38869/2024 WP(C)/23151/2024	AHALYA DEVI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// () //
280	D-WP(C)/38679/2024 WP(C)/23152/2024	ABUTAR KHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //
281	D-WP(C)/39064/2024 WP(C)/23153/2024	PRIYARANJAN MOHANTY VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// () //
282	D-WP(C)/39395/2024 WP(C)/23154/2024	RASMITA PRADHAN VS STATE OF ODISHA	MANAS RANJAN PRADHAN VS	// () //
283	D-WP(C)/36544/2024 WP(C)/23155/2024	NARAYAN MEMORIAL INSTITUTE OF MEDICAL SCIENCE, KENDRAPARA VS STATE OF ODISHA	BHABANI PRASAD SAMAL VS	// () //

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284	D-WP(C)/35038/2024 WP(C)/23156/2024	BISWAJIT DASH VS NATIONAL SALES MANAGER GIRISH GULABRAO VIRULKAR, AXIS BANK LTD, MUMBAI	KISHORE KUMAR MISHRA VS	// 0 //
285	D-WP(C)/36698/2024 WP(C)/23157/2024	SANJUKTA MOHANTY VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
286	D-WP(C)/38356/2024 WP(C)/23158/2024	KRUSHNA CHANDRA BEHERA VS UNION OF INDIA	ABHILASH MISHRA VS	// 0 //
287	D-WP(C)/37292/2024 WP(C)/23159/2024	SAROJ KUMAR MISHRA VS STATE OF ODISHA	SURYA NARAYAN SATPATHY VS	// 0 //
288	D-WP(C)/38148/2024 WP(C)/23160/2024	JITENDRA KUMAR DAS VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
289	D-WP(C)/38196/2024 WP(C)/23161/2024	SRINIBAS PRADHAN VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
290	D-WP(C)/37739/2024 WP(C)/23162/2024	BIJAYA KUMAR KHUNTIA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
291	D-WP(C)/38182/2024 WP(C)/23163/2024	SARAT CHANDRA SAHOO VS STATE OF ORISSA	AUROBINDA SAHOO VS	// 0 //
292	D-WP(C)/38213/2024 WP(C)/23164/2024	PRAMODINI PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
293	D-WP(C)/38920/2024 WP(C)/23165/2024	PARADEEP 4T OWNERS ASSOCIATION, JAGATSINGHPUR VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //
294	D-WP(C)/38216/2024 WP(C)/23166/2024	JANATA PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
295	D-WP(C)/38446/2024	SAROJ KUMAR NANDA	ASHOK DAS	//

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	WP(C)/23167/2024	VS	VS	0
		THE ADDL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR		//
296	D-WP(C)/37746/2024	PRAFULLA CHANDRA SATHUA	SUBHADUTTA ROUTRAY	//
	WP(C)/23168/2024	VS	VS	0
		STATE OF ODISHA		//
297	D-WP(C)/39381/2024	AJIT KUMAR SAHU	KRISHNA CHANDRA SAHU	//
	WP(C)/23169/2024	VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/38688/2024	AMBIKA MAJHI @ DHRUW	AKSHAYA KUMAR SAHOO	//
	WP(C)/23170/2024	VS	VS	0
		STATE OF ODISHA		//
299	D-WP(C)/35205/2024	JANENDRA PRASAD BEHERA	KUNJA SUNDAR DAS	//
	WP(C)/23171/2024	VS	VS	0
		MANAGER EAST COST RAILWAY , CHANDRASEKHARPUR		//
300	D-WP(C)/39558/2024	M/S. CMRGS INFRASTRUCTURE PROJECTS LTD., KHORDA	SUNIL MISHRA	//
	WP(C)/23172/2024	VS	VS	0
		NATIONAL FACELESS ASSESSMENT CENTRE, NEW DELHI		//
301	D-WP(C)/38452/2024	SITANATH BISWASROY	ASHOK DAS	//
	WP(C)/23173/2024	VS	VS	0
		THE ADDL. COMNR OF SETTLEMENT AND CONSOLIDATION, GANJAM		//
302	D-WP(C)/36851/2024	PRADEEP KUMAR NAYAK	GOKHA BEHERA	//
	WP(C)/23174/2024	VS	VS	0
		STATE OF ODISHA		//
303	D-WP(C)/38694/2024	PRADIPTA KUMAR CHHOTARAY	M. BALAKRISHNA RAO	//
	WP(C)/23175/2024	VS	VS	0
		LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, BBSR		//
304	D-WP(C)/38490/2024	CHITA RANJAN SAHOO	SHIB SHANKAR MOHANTY	//
	WP(C)/23176/2024	VS	VS	0
		TAHASILDAR BHUBANESWAR		//
305	D-WP(C)/37879/2024	ROJESH NAYAK	KUMARBAR NAYAK	//
	WP(C)/23177/2024	VS	VS	0
		THE C.G.M. (TECH) AND REGIONAL OFFICER N.H.A OF INDIA		//
306	D-WP(C)/38638/2024	M/S MANAS RANJAN MOHANTA, MAYURBHANJ	UPASANA BAL	//
	WP(C)/23178/2024	VS	VS	0

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307	D-WP(C)/39579/2024 WP(C)/23179/2024	THE DEPUTY COMNR, CGST AND CENTRAL EXCISE, KEONJHAR SRIKANTA PRADHAN VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// // 0 //
308	D-WP(C)/38627/2024 WP(C)/23180/2024	M/S. CHHABINDRA KUMAR PRADHAN, KENDRAPARA VS CHIEF COMMISSIONER OF GST AND CENTRAL EXCISE AND CUSTOMS, BBSR	CHITTA RANAJAN DAS VS	// 0 //
309	D-WP(C)/39601/2024 WP(C)/23181/2024	PRANATI NAYAK VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
310	D-WP(C)/38932/2024 WP(C)/23182/2024	PRADIPTA KISHORE CHAND VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
311	D-WP(C)/38226/2024 WP(C)/23183/2024	ABHIRAM SAHU VS ADDL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION	ASHOK DAS VS	// 0 //
312	D-WP(C)/38630/2024 WP(C)/23184/2024	SUMANTA KUMAR APAT VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
313	D-WP(C)/38765/2024 WP(C)/23185/2024	A.JANARDAN REDDY VS STATE OF ODISHA	RAKESH RANJAN DASH VS	// 0 //
314	D-WP(C)/38822/2024 WP(C)/23186/2024	SATYA RANJAN MOHARANA VS PHARMACY COUNCIL OF INDIA, NBCC CENTRE, NEW DELHI	KUNAL KUMAR SWAIN VS	// 0 //
315	D-WP(C)/39748/2024 WP(C)/23187/2024	ULLASH KUMAR SETHI VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
316	D-WP(C)/38767/2024 WP(C)/23188/2024	SASADHARA MISHRA @ PAGAL MISHRA VS STATE OF ODISHA	RAKESH RANJAN DASH VS	// 0 //
317	D-WP(C)/38227/2024 WP(C)/23189/2024	KRISHNA CHANDRA PRADHAN VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEV DASH VS	// 0 //

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318	D-WP(C)/38979/2024 WP(C)/23190/2024	ARUN SAHU VS UNION OF INDIA	SAILABALA JENA VS	// 0 //
319	D-WP(C)/39632/2024 WP(C)/23191/2024	ARATI SAKAKAR VS TAHASILDAR MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
320	D-WP(C)/38927/2024 WP(C)/23192/2024	ASIT RANJAN JENA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
321	D-WP(C)/39040/2024 WP(C)/23193/2024	RANJAN KUMAR BARIK VS ODISHA STAFF SELECTION COMMISSION	BIBHU PRASAD DAS VS	// 0 //
322	D-WP(C)/39293/2024 WP(C)/23194/2024	PARSHURAM ADAJUAD VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
323	D-WP(C)/39582/2024 WP(C)/23195/2024	SUSIL KUMAR SENAPATI VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
324	D-WP(C)/39297/2024 WP(C)/23196/2024	BASANTA PADHAN @ PRADHAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
325	D-WP(C)/39303/2024 WP(C)/23197/2024	GAYATRI CHINDA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
326	D-WP(C)/39304/2024 WP(C)/23198/2024	NAMUNA CHINDA @ NAMUNI CHINDA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
327	D-WP(C)/39428/2024 WP(C)/23199/2024	SUJEET KUMAR NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
328	D-WP(C)/39591/2024 WP(C)/23200/2024	AJAYA ROUTRAY VS AUTHORISED OFFICER, BANK OF BARODA,DHENKANAL	DEBASIS TRIPATHY VS	// 0 //
329	D-WP(C)/39784/2024	RAMESH CHANDRA BAHINIPATI	SOUMYA MISHRA	//

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	WP(C)/23201/2024	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/36017/2024 WP(C)/23202/2024	BIJAYALAXMI PARAMANIK @ PARIMANIKA VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //
331	D-WP(C)/36430/2024 WP(C)/23203/2024	BINODINI OJHA VS MEMBER BOARD OF REVENUE, CUTTACK	SUDHANSU SEKHAR JENA VS	// 0 //
332	D-WP(C)/39805/2024 WP(C)/23204/2024	LINGARAJ NAYAK VS STATE OF ODISHA	ARUN KUMAR MISHRA (2) VS	// 0 //
333	D-WP(C)/37118/2024 WP(C)/23205/2024	RANJIT PING VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
334	D-WP(C)/37452/2024 WP(C)/23206/2024	DAITARI BARIK VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
335	D-WP(C)/39786/2024 WP(C)/23207/2024	DIPAK DUTTA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
336	D-WP(C)/38124/2024 WP(C)/23208/2024	SUPRAVA MAHARANA VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
337	D-WP(C)/39311/2024 WP(C)/23209/2024	MANORAMA INDUSTRIAL TRAINING CENTRE, MAYURBHANJ VS STATE OF ODISHA	SANJAY KUMAR DAS VS	// 0 //
338	D-WP(C)/38934/2024 WP(C)/23210/2024	DEEPAK KUMAR DASH VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
339	D-WP(C)/38287/2024 WP(C)/23211/2024	JYOSTNA RANI RANA VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
340	D-WP(C)/39829/2024 WP(C)/23212/2024	SUDAM CHANDRA KISKU VS	AMIYA KUMAR CHHATOI VS	// 0

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341	D-WP(C)/39314/2024 WP(C)/23213/2024	STATE OF ODISHA MATA BAISHNO DEVI INDUSTRIAL TRAINING CENTRE, MAYURBHANJ VS	SANJAY KUMAR DAS VS	// // ()
342	D-WP(C)/38349/2024 WP(C)/23214/2024	STATE OF ORISSA SUDARSAN JENA VS	JYOTIRMAY GUPTA VS	// // ()
343	D-WP(C)/39845/2024 WP(C)/23215/2024	STATE OF ODISHA SUMEET SECURITY SERVICES, BBSR VS	UPASANA BAL VS	// // ()
344	D-WP(C)/38231/2024 WP(C)/23216/2024	STATE OF ODISHA GOBARDHAN SAHU VS	ASHOK DAS VS	// // ()
345	D-WP(C)/39680/2024 WP(C)/23217/2024	ADDL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION PITAMBAR PUHANA VS	ASHOK KUMAR SARANGI VS	// // ()
346	D-ABLAPL/27115/2024 ABLAPL/10163/2024	STATE OF ODISHA JAYANT KUMAR SAHOO VS	ALOK KUMAR MOHAPATRA VS	// // ()
347	D-ABLAPL/27116/2024 ABLAPL/10164/2024	STATE OF ODISHA KARTIKA CHANDRA JENA VS	ALOK KUMAR MOHAPATRA VS	// // ()
348	D-ABLAPL/27646/2024 ABLAPL/10165/2024	STATE OF ODISHA PINTU KHAN VS	AMLAN SHAKTI PAUL VS	// // ()
349	D-ABLAPL/27227/2024 ABLAPL/10166/2024	STATE OF ODISHA BRAJA MOHAN DAS @ BRAJA MOHAN DASH VS	KALI PRASAD MOHANTY VS	// // ()
350	D-ABLAPL/27308/2024 ABLAPL/10167/2024	STATE OF ODISHA LAXMAN MAJHI VS	ARIJEET MISHRA VS	// // ()
351	D-ABLAPL/27375/2024 ABLAPL/10168/2024	STATE OF ODISHA MAHENDRA BEHERA VS	SWAYAMPRAVA DASH VS	// // ()
		STATE OF ODISHA		//

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352	D-ABLAPL/26994/2024 ABLAPL/10169/2024	KISHORE BEHERA VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	BALUGAON P.S. /95 /2024 () //
353	D-ABLAPL/27510/2024 ABLAPL/10170/2024	PINTU BISWAL VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	DHENKANAL SADAR /709 /2024 () //
354	D-ABLAPL/27656/2024 ABLAPL/10171/2024	BALLAVA BHOL VS STATE OF ODISHA	ABINASH ACHARYA VS	//0 () //
355	D-ABLAPL/27100/2024 ABLAPL/10172/2024	NARENDRA KUMAR CHAMPATI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /188 /2024 () //
356	D-ABLAPL/27529/2024 ABLAPL/10173/2024	SIBA PRASAD BEHERA @ SIBA BEHERA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	//0 J.M.F.C.,NARASINGHPUR(Cuttack) 2(A)CC/0000031/2023
357	D-ABLAPL/27109/2024 ABLAPL/10174/2024	MANOJ KUMAR SAHOO VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	BADAMBADI /249 /2024 () //
358	D-ABLAPL/23961/2024 ABLAPL/10175/2024	SURENDRA JHA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	SUNDARGARH TOWN /162 /2024 () //
359	D-ABLAPL/27692/2024 ABLAPL/10176/2024	KARTHIKA MAJHI @ BADEDI MAJHI VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	BARANGA /99 /2024 () //
360	D-ABLAPL/27531/2024 ABLAPL/10177/2024	SHAMBHU BANCHHOR VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	JAMANKIRA /15 /2024 () //
361	D-ABLAPL/27697/2024 ABLAPL/10178/2024	DOLAMANI BAG @ DULAMANI BAG VS STATE OF ODISHA	AMITABH PRADHAN VS	SAMBALPUR SADAR /196 /2024 () //
362	D-ABLAPL/27111/2024 ABLAPL/10179/2024	PRADEEP SAHOO VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	BADAMBADI /249 /2024 () //
363	D-ABLAPL/27532/2024	BAGUA @ BABUL SAHOO	DEEPAK KU SAHOO	Tantiapal Marine /1 /2022

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	ABLAPL/10180/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,KENDRAPARA(Kendrapara) TR/0000084/2022
364	D-ABLAPL/27113/2024 ABLAPL/10181/2024	KUMAR GOURAV SAHOO VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	BADAMBADI /249 /2024 () //
365	D-ABLAPL/27618/2024 ABLAPL/10182/2024	CHANDAN KUMAR MOHANTY VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	KAMARDA /139 /2024 () //
366	D-ABLAPL/27581/2024 ABLAPL/10183/2024	ARCHANA RAY VS STATE OF ODISHA	KASHINATH PATTNAIK VS	/ /0 () //
367	D-ABLAPL/27644/2024 ABLAPL/10184/2024	SHAIKH FARID VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /193 /2024 () //
368	D-ABLAPL/27650/2024 ABLAPL/10185/2024	MITHILESH KUMAR SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
369	D-ABLAPL/26675/2024 ABLAPL/10186/2024	FANGALI @ DIGBIJAYA ROUT VS STATE OF ODISHA	JNYANANANDA PANDA VS	KHANDAPARA /162 /2024 () //
370	D-ABLAPL/26884/2024 ABLAPL/10187/2024	GOUTAM KUAMR BARIK @ GOUTAM BARIK VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	BIRIDI PS /54 /2024 () //
371	D-ABLAPL/27291/2024 ABLAPL/10188/2024	JITEN LAKRA VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	HATIBARI /149 /2024 () //
372	D-ABLAPL/27057/2024 ABLAPL/10189/2024	SUDHIR MALIK VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	NIKIRAI /238 /2024 () //
373	D-ABLAPL/27098/2024 ABLAPL/10190/2024	SUNIL KUMAR PRADHAN @ SURYA @ SURJYA HATAKHANDI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /175 /2024 () //
374	D-ABLAPL/27123/2024 ABLAPL/10191/2024	BIKRAM BHUYAN @ BIKA VS	BICHITRA NARAYANA SATAPATHY VS	ERASAMA /389 /2024 ()

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375	D-ABLAPL/27345/2024 ABLAPL/10192/2024	STATE OF ODISHA WILLSON SEMILI VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// RAYAGADA TOWN /287 /2024 () //
376	D-ABLAPL/27233/2024 ABLAPL/10193/2024	BANDAN MOHANTY @ BADRI NARAYAN MOHANTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHADRAK RURAL /163 /2024 () //
377	D-ABLAPL/27417/2024 ABLAPL/10194/2024	SURYANARAYAN BEHERA VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	TIRTOL /435 /2024 () //
378	D-ABLAPL/27252/2024 ABLAPL/10195/2024	SASANKA KIRAN PANDA @ SASANKA KIRANA PANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /368 /2023 () //
379	D-ABLAPL/23198/2024 ABLAPL/10196/2024	DEEPAK JENA VS STATE OF ODISHA	SANJAY KUMAR BAL VS	CUTTACK SADAR /373 /2024 () //
380	D-ABLAPL/27422/2024 ABLAPL/10197/2024	ALOK KUMAR DASH VS STATE OF ODISHA	RUPESH KUMAR MOHANTY VS	KOREI /166 /2024 () //
381	D-ABLAPL/25127/2024 ABLAPL/10198/2024	PARSURAM MALIK VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SABARANG /34 /2023 () //
382	D-ABLAPL/27757/2024 ABLAPL/10199/2024	TINA @ SUSANTA KUMAR BISWAL VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	PURI SADAR /72 /2021 () //
383	D-ABLAPL/27749/2024 ABLAPL/10200/2024	LAXMAN SAMANTARA VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /66 /2024 () //
384	D-ABLAPL/27763/2024 ABLAPL/10201/2024	GOURANGA JENA @ RAJESH VS STATE OF ODISHA	SK. ZAFARULLA VS	//0 J.M.F.C.,SORO(Baleshwar) 2(B)CC/000005/2024
385	D-ABLAPL/27794/2024 ABLAPL/10202/2024	SUSANTA PARIDA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SINGLA /143 /2024 () //

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386	D-ABLAPL/27797/2024 ABLAPL/10203/2024	SK. RIZWAN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BONTH /117 /2024 () //
387	D-ABLAPL/27745/2024 ABLAPL/10204/2024	ASHIS BARIK VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /222 /2023 () //
388	D-ABLAPL/25129/2024 ABLAPL/10205/2024	SWAGAT BARDHAN VS STATE OF ODISHA	RAKESH KUMAR DAS VS	R.UDAYAGIRI /78 /2024 () //
389	D-ABLAPL/27799/2024 ABLAPL/10206/2024	SACHINDRA MAJHI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE TOWN /65 /2017 () //
390	D-ABLAPL/27746/2024 ABLAPL/10207/2024	SRITAM SAHU VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /222 /2023 () //
391	D-ABLAPL/25282/2024 ABLAPL/10208/2024	BANAMALI KHORA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KORAPUT SADAR /122 /2024 () //
392	D-ABLAPL/27720/2024 ABLAPL/10209/2024	RUKMAN KUMBHAR @ BABA KUMBHAR VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /236 /2024 () //
393	D-ABLAPL/26153/2024 ABLAPL/10210/2024	UMESH PADHI @ UMESH CHANDRA PADHI VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	GHASIPURA /319 /2024 () //
394	D-ABLAPL/27723/2024 ABLAPL/10211/2024	AYAN KHAN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	INDUSTRIAL ESTATE PS /192 /2024 () //
395	D-ABLAPL/27786/2024 ABLAPL/10212/2024	SONU SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /121 /2024 () //
396	D-ABLAPL/26621/2024 ABLAPL/10213/2024	SUKANTA NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	RAJKANIKA /336 /2024 () //
397	D-ABLAPL/27787/2024	BIDA SWAIN @ LAXMIDHAR SWAIN	AMITAV TRIPATHY	NAYAGARH SADAR /211 /2024

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	ABLAPL/10214/2024	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/27767/2024 ABLAPL/10215/2024	NIRANJAN JENA VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	BADAMBADI /203 /2024 () //
399	D-ABLAPL/27373/2024 ABLAPL/10216/2024	GOREKH NATH MALIK VS STATE OF ODISHA	RANJIT MOHANTY VS	RAJNAGAR /212 /2024 () //
400	D-ABLAPL/27292/2024 ABLAPL/10217/2024	SWARUPA PARUA VS STATE OF ODISHA	SAURAV TIBREWAL VS	PATNAGARH /267 /2024 () //
401	D-ABLAPL/27368/2024 ABLAPL/10218/2024	SILU SETHI @ SETHY VS STATE OF ODISHA	GOPABANDHU MISRA VS	JARAPADA /184 /2024 () //
402	D-ABLAPL/27315/2024 ABLAPL/10219/2024	DEBABRATA PANDA VS STATE OF ODISHA	MAHES DAS VS	PATTAMUNDAI RURAL PS /407 /2024 () //
403	D-ABLAPL/27564/2024 ABLAPL/10220/2024	SIBA PRASAD SAMANTARAY @ SIBUNA VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	KANAS /250 /2021 () //
404	D-ABLAPL/26793/2024 ABLAPL/10221/2024	NARAYAN BEHERA VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	BRAHMAGIRI /317 /2024 () //
405	D-ABLAPL/27708/2024 ABLAPL/10222/2024	SK. ABDOL @ GULAM HOSEN VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /376 /2024 () //
406	D-ABLAPL/27319/2024 ABLAPL/10223/2024	KHETRA MOHAN DASH @ SARAT DASH VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	KAKATAPUR /165 /2024 () //
407	D-ABLAPL/27713/2024 ABLAPL/10224/2024	LIZA JENA VS STATE OF ODISHA	BISWARANJAN DALAI VS	MAHANGA /320 /2024 () //
408	D-ABLAPL/27356/2024 ABLAPL/10225/2024	SK. SAMSER MOHAMMAD @ SK SAMSER VS	AJIT CHANDRA MOHAPATRA VS	BHADRESWAR /130 /2024 ()

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409	D-ABLAPL/27725/2024 ABLAPL/10226/2024	STATE OF ODISHA TUTUN DAS VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	// S.P.(CID-CRL),CUTTACK /5 /2024 ()
410	D-ABLAPL/27621/2024 ABLAPL/10227/2024	DILLIP KANHAR @ DILLIP CH.KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// //0 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL
411	D-ABLAPL/27623/2024 ABLAPL/10228/2024	SIBA @ BISWAJIT PRADHAN VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	2(B)CC/0000002/2024 PURI TOWN /220 /2021 ()
412	D-ADMLA/39589/2024 ADMLA/1/2024	M.V. DEBI (IMO 9616735) VS PARADIP INTERNATIONAL CARGO TERMINAL PVT. LTD.	JITAMANYU SAHOO VS	// // ()
413	D-ADMLA/39594/2024 ADMLA/2/2024	M.V.DEBI(IMO 9616735) VS PARADIP INTERNATIONAL CARGO TERMINAL PVT. LTD.	JITAMANYU SAHOO VS	// // ()
414	D-ADMLA/39611/2024 ADMLA/3/2024	M.V. DEBI(IMO 9616735) VS PARADIP INTERNATIONAL CARGO TERMINAL PVT. LTD.	JITAMANYU SAHOO VS	// // ()